Shreenarayan Yadav

PAN: AAMPY5666J

Assembly Constituancy No. 145 Sahebpur, Kamal (Begusarai)

Plot No. 212, Kautilya Nagar, MLA Colony, Patna

Details of Fixed & Flextualating Assets

As on 26.03.2018

(A)	Bank Balance		
1.	PNB SB A/c -2910000100198357, (Smt. Prem Lata Devi-wife)(1.:	12.17)-	228413=59
2.	SBI SB A/c -10238637423 (26.03.18)		3535980=20
3.	SBI SB A/C-33769576780 Panchveer (Election A/c)(26.03.18)		92784=00
4.	SBI SB A/C-35236030629 Panchveer (26.03.18)	-	67710=00
5.	SBI SB A/C-20034545924 Panchveer (26.03.18)		42914=28
		Total	3967802=07
(B)	Jewellery		
1.	Self (Gold-40.50 gm.)	-	117450=00
2.	Wife (Gold-151.36 gm.)	-	438944=00
(C)	Land		
1.	Pustaini Land, Mauza-Phulmallik, P.SShahpur Kamal,		
	Dist. Begusarai, Agriculture Land - 26 Acre.		
	(Estimated Market Value-2.05 crore)		
2.	Mauza- Raghunath pur, Barari, Mauza-Malhipur,		
	(Value- 80.00 Lac) (29 Acre.)		
3.	Kautilya Nagar, Flat No.212. (2415 sqft.)	-	
	(Estimated Market Value- 3037000)		
4.	Indrapuri Colony (4080 sqft.)		
	(Estimated Market Value- 4000000)		
(D)	Centa Fie Car- BR01CU-0006) (Purchase 2016)		2500000=00
(E)	Inova Car (BRO1PB-0006)Purchase year-2014	-	1185000=00
(F)	Investment: Share in Prem Shree Infra.(wife) as on 31.03.2017	-	1972586=00

Note: Husband & Wife is both Income tax Assesses.

Signature

Affidavit to be Furnished by the candidate alongwith Nomination Paper Before the Returning Officer

For election to	(name of the House)
r rom(Constituency(Name of the Constituence)
Shreenarayan Yadan wife of Late Blu	Dungi formed yadar.
Agodyears, resident of(m	cotion full postal address), a candidate at the stanta
Efection, do hereby solemnly affirm and state on oath as under	
(strike out whichever is not applicable)	
(strike out whichever is not applicable) (1) I am a candidate set up by	f the political party) / any contesting or an
Independent candidate.	
(2) Details of PAN and status of filing of Income tax return	

SI. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Runees)
120	Self	AAMPY5665	2016-17 (F/Y)	724880
2.	Spouse-		2016-17 (Fly)	699,600
3.	Dependent !	N.A	N.A	N. A
	Dependent 2	N·A	N.A	N. A
5.	Dependent 3	74.A	N· A	MA

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SI. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	N· A
(b)	Name of the court, Case No. and Date of order taking cognizance :	N· A
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s)	N· A

4. Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	N. A
(h)	Name of the Court(s). Case No. and	A. A.
	Date(s) of order(s).	N. A
	harmonia de la companya della companya della companya de la companya de la companya della compan	

(5) That I give herein below the details of vie assets (movable and in movable etc.) of myselimy spouse and all dependents:

A. Details of movable assets:

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given

 In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given

 Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
i) _	Cash in hand	200,000	150000	N. A	N.A	N. A
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	SAJ, fredris (1) 92784.60 (1) 67710-80 (11) 42914-28 SAJ ASLIVATA 35,35,980-20	Bosing Rd. Patns. B.228,413.59	N·A	N· A	<i>×</i> ∙ <i>A</i>
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	N. A	N. A	NA	N-A	N. A
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	N-A	N-A	NA.	NA	NA
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	NA	NA	NA	NA	× A
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	BRDICU-0006 Cantafie R. 2500,000 Year 2016	BROIPB-0006 INOVA Ro.11,85000f- Year 2014	NA	NA	WA
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	B. 120,000f	151.36gmm R.440,000f	NA	NA	NA

Calms/interest	NA	NA	NA	NA	MA
(ix, Gross Total value	65,59,38848	20,03,413.59	NA	NA	NA

3. Details of Immovable assets:
(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment, should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
i)	Agricultural Land Location(s) Survey number(s)	Fallmalik 1118,1141 etc Mallibursh 1532 534 etc	NA	NA	MA	NA
	Area (Total measurement in acres)	26 Acrs	NA	NA	NA	NA
	-Whether inherited property (Yes or NO)	yes	NA	NA	NA	NA
	Date of purchase in case of self acquired property	NA	NA	NA	NA	NA
	Cost of Land (in case of purchase)at the time of purchase.	NA	NA	NA.	NA	NA
	Any Investment on the land by way of development, construction etc.	NA	NA	NA	24	NA
	Approximate Current market value	210,00,000f	NA	NA	MA	NA
ii)	Non-Agricultural Land Location(s) Survey number(s)	Ragherrathon Melhiperso. 319,350 etc	MA	NA	NA	NA
	Area (Total measurement in sq. ft.)	29 Acrs	NA	MA	NA	NA
	Whether inherited property (Yes or NO)	yes	NA	NA.	NA	MA
	Date of purchase in case of self acquired property	NA	NA	NA	NA	NA
	Cost of Land (in case of purchase) at the time of purchase	NA	NA	MA	NA.	NA
	Any Investment on the land by way of development, construction etc.	MA	NA	MA	NA.	NA
	Approximate Current market	85,00,000/	NA	NA	NA	NA
iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)	NA	NA	NA	NA.	NA
	Built up Area (Total measurement in sq. ft.)	NA	NA	NA	MA	NA

	V taber inherited property (* es or NO)	MA	NA	NA	MA	NA
	Down of purchase in case of serf aconsired property	MA	NA	NA	NA.	NA
	Cost of property (in case of prochase) at the time of prochase	NA	MA	NA	NA	NA
	Any Investment on the property by way of development, construction etc.	NA	MA	NA	NA	NA
	Approximate Current market value	NA	NA	NA	NA	NA
v)	apartments,) -Location(s) - Survey number(s)	Payma PlotNo	Colony A/38 Colony A/38 Communication Part 1992	NA	NA	NA
	Area (Total measurement in sq. ft.)	2415 8/1	408081	NA	NA	NA
	Built up Area (Total measurement in sq. ft.)	1600 sff	2800 cff .	NA	NA.	NA
	Whether inherited property (Yes or NO)	NA	NA	MA	MA	MA
	Date of purchase in case of self acquired property	29.11.1996	9-12-1992	NA	NA	NA
	Cost of property (in case of purchase) at the time of purchase	B. 37000f.	R-75009-	NA.	NA	MA
	Any Investment on the land by way of development, construction etc.	R.20,00,000f	B.20,00,000f	NA	MA	NA
	Approximate Current market value	B.3240,000f	R.42,20,000-	NA	MA	MA
)	Others (such as interest in property)	NA	NA	NA	NA	NA
i)	Total of Current Market Value of (i) to (v) above	327,40,000	4220,000/_	NA	NA	NA.

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:

(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of Ioan	Balllom. form sori. Velicul. B. 575000	NA	NA	MA	NA.
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	NA.	NA	NA	NA	NA

	Any other liability	NA	NA	NA	NA	NA
	Grand total of liabilities	57500C	NA	NA	NA	NA
(ii)	Giver ament Dues: Dues to departments dealing with government accommodation	NA	NA	NA	NA	NA
	Dues to departments dealing with supply of water	NA	NA	MA	NA	MA
	Dues to departments dealing with supply of electricity	NA '	NA	NA	NA	NA
	Dues to departments dealing with supply of telephones/mobiles	NA	NA	MA	MA	NA
	Dues to departments dealing with government transport (including aircrafts and helicopters)	NA	MA	NA	NA	MA.
	Income Tax Dues	MA	NA	NA	NA	NA
	Wealth Tax Dues	NA	NA	MA	NA	NA
	Service Tax, Dues	NA	MA	MA	MA	MA
	Municipal /Property Tax Dues	NA	NA	NA	NA	NA
	Sales Tax Dues	NA	MA	NA	NA	NA
	Any other dues	NA	NA.	MA	NA	NA
-	Grand total of all Govt. dues	NA	MA	NA	NA	NA

(7) Details of profession or occupation:

a. Self. Sp. Cian Convice, Agriculturaland Sahethurkamal 145 MLA

b. Spouse Howe wife.

(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

		/
1.	Name of the candidate	Shispetikum. Shreenarayan Yadar Slo Cate Bhujangi Pd-yadar age 82 your
2.	Full postal address	Vill- Whanhat, Po Philmalre Ps. Sakeb-
3.	Number and Name of the constituency and state	145, Sahelopurkomul, Behar
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	Rastriya Janta DRl.
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	one

	co	Total number of Pending art (s) have taken cognizar		He .	NA		NA
5	PANOT AAMPYS666J				Year for which last Income Tax Return filed		List hame stom
_		Candidate AAMPY			2016-17 (F		7,24,880
_		Spouse: ABNPDB	296P	- 5	2016-17 (F	14)	699 600
	(c)) Dependents		1	NA.		MA
6.	-	Description	of Assets and Self	Spouse	a tendent designation of the segment of the second	Dependent	-II Dependent III
۸.		Moveable Asset (Total value)	52,28,657			NA	NA
В.		Immovable Asset	MA	NA	NA	NA	NA.
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	37000f- 20,00,000f-	7 Secon	NA	NA	NA
	(ii)	Approximate Current Market Price of Asset (Total Value)	3240,000	3000,000 4220,00	NA	MA	NA
7		Liabilities	NA	NA	NA	NA	NA
		(i) Government dues (Total)	- NA	N4	NA	NA	NA
		(ii) Loans from Bank, Financial Institutions and others (Total)	575,000	NA	NA	NA	NA.
8.	((ghest educational qualific Give details of School / Un urse) (Name of the School	iversity educa	tion with		certificate/	diploma/ degree

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from I further declare that:

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
 (b) 1. my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at.	this the	day of	201
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DEPONENT.

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.
4. The affidavit should be either typed or written legibly and nearly.